NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION		: 397/398	
S.No.	Name (in Capital)	Represented by	Signature
(1) G.v.P. San Lu Ci	Saivihai Leel VoiviShnu	Counse Ner L3	M.v.P. Caivil
	T RAMADURAL R. PARTMAS ARATHY	Coursel for R1, R2 & R4	R Harly
g M. Ja for V Mal	yashree wsh & Disocialis	coursel for Petitioner	M-Jayard

ORDER

Ms M Jayashree, representing senior counsel for petitioner present. Ms Akshaya Ramadurai, representing counsel for R1, R2 & R4 and Shri T V P Sai Vihari, counsel for R3 are present. Representing counsel for R1, R2 & R4 prayed time for submitting final arguments. Time extended at request. Put up on <u>10.03.2017</u>

at 10.30 A.M.

Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)